

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 255 of 2002
MA 249 of 1995
(OA 1171 of 1992)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Dr. Balaram Chakraborty

- VS -

M/o Defence

For the Applicant : In Person

For the Respondents: Ms. U. Sanyal, Counsel

Date of Order : 11-07-2002

ORDER

MR. N. PRUSTY, JM

Heard Ld. Counsel for both the parties. Respondents are directed to produce the relevant records relating to premature retirement of the applicant alongwith his service records at the time of hearing of the case. MA 255 of 2002 is accordingly disposed and MA 249 of 1995 shall be taken up alongwith the final hearing the OA fixed on 16-9-2002.

r(J)

Member(A)

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